

**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**ORDER**

**No: 459 of 2022/RG**

**Dated: 07.04.2022**

In continuation to the High Court order No. 436 of 2022/RG dated 04.04.2022, it is hereby ordered that henceforth leave application shall be moved by the concerned judicial officer, duly forwarded by the concerned Principal District Judge, online to the Registrar General with a copy of the same to the Hon'ble Administrative Judge of the concerned District through their secretaries.

The Registrar General, on receipt of the online application for leave, will forward the same to the Hon'ble Administrative Judge alongwith leave account of the concerned officer.

The Secretary to the Hon'ble Administrative Judge will print-out the leave application and obtain necessary orders in this regard from the Hon'ble Administrative Judge and inform about it to the concerned officer as well concerned Principal District Judge. The hard copy of the application, so printed, on which the order is passed by the Hon'ble Administrative Judge shall be deposited with the Registrar General.

**By Order.**

(Sanjeev Gupta)  
Registrar General

**No: 12433-89/RG/GS**

**Dated: 07.04.2022**

**Copy of above forwarded to the:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu.
4. Director, J&K Judicial Academy, Jammu.
5. Member, Secretary, J&K Legal Services Authority, Jammu.
6. Registrar Inspection, High Court of J&K and Ladakh, Srinagar
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar  
.....for information.
8. All Principal District and Sessions Judges of the UTs of J&K and Ladakh for information and necessary action and with the request to circulate it amongst the Judicial Officers working under your jurisdiction.
9. CPC e-Courts, High Court of J&K and Ladakh, Jammu with the request to upload it on the official website of the High Court.
10. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of same.

Registrar General